

Central Administrative Tribunal
Principal Bench

OA-48/96

New Delhi this the 10th day of February, 1997.

Hon'ble Mr. S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Jagdish,
S/o Sh. Baldev,
R/o H. No.1029, Bawana,
Delhi-39.Applicant

(By Advocate Sh. Yogesh Sharma)

-Versus-

1. Union of India through
the Secretary,
Ministry of Agriculture,
Govt. of India,
Krishi Bhawan,
New Delhi.
2. The General Manager,
Delhi Milk Scheme,
Govt. of India,
West Patel Nagar,
New Delhi.
3. Sh. Devinder Singh,
working as Fitter (Ref).
Delhi Milk Scheme,
Govt. of India,
West Patel Nagar,
New Delhi.Respondents

(By Advocate Sh. M.K. Gupta)

ORDER (Oral)
(Hon'ble Mr. S.R. Adige, Member (A))

Heard.

2. Respondents' counsel Sh. M.K. Gupta has stated at the Bar that the case of the applicant for promotion as Fitter Refrigerator is under the active consideration of the respondents, and the orders in this regard are likely to be passed very shortly.
3. In the light of this statement Sh. Yogesh Sharma states that he does not intend to press the O.A.,

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which is accordingly dismissed, as withdrawn, with liberty given to the applicant to agitate his claims afresh, if any grievances survives after two months from the date of this order. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

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